प्रतिशत के करीब है वही मुस्लिम महिलाओं में यह सक्षारता का दर सिर्फ 14 प्रतिज्ञत है। इसके करण क्या हैं? और, क्या इन कारणों को जानते हुए आप इन कारणों को दूर करने के लिए कोई प्रभावी कदम उठाने जा रहे हैं या नहीं?

श्री अर्जुन सिंह: अंदरणीय सभापति महोदय, यहां तक सदस्य महोदयः कः पहलः प्रश्न है, यह निश्चित रूप से राष्ट्रीय स्तर पर चिंता कः विषय है कि कुछ स्कुलों में ... (व्यवधान)

एक माननीय सदस्यः मृस्करः कर खबाब दिया जा रहा है ।

श्री अर्जुन सिंह: मैं सःरंग जी को देखकर नहीं मुसकरः अंगः तो किसको देखकर मुसकरः अंगः ।

श्री कैलाश नारायण सारंगः कुछ दाल में काल हैं, सह्हवं। क्छ दाल में क साहैं।

श्रा अ**र्जुन सिह**ः : वह तो उन्होंने कहः ही। जो दाल में काला है, उसी की स्रोप संकेत है।...(स्थवधान)...तो सभापति महोदय, मैं यह कह रहा था कि यह निश्चित रूप से चिंता का विषय होन. चःहिए । ग्रगर ग्रापके लिए नहीं है तो होना चाहिए कि पाठ्यक्रम में कम से कम ऐसे विषय होने चाहिएं और जो भी विषय हैं उसका श्राधार श्रीर कार्य होना च हिए कि उससे राष्ट्रीय एकता मजबूत हो ग्रीर कम से कम गलत जनकारी किसी स्तर पर, ऐतिहःसिक भ्राधार पर या स्रोर किसी स्तर पर न दी जाए । भ्रगर ऐसा होता है तो उसको सुधारने के लिए निश्चित कोशिश होनी चिहिए। ऐसा कई जगह हुआ है, यह यथार्थ है सुधारने की भी कोशिश मौर उसके की जारही है। यह अलग है सहयोग दे रहा है, कीन नहीं दे रहा है यह बात असग है। इसलिए अप्रापका यह कहना सही है कि हमें कम से कम पाठ्यक्रमों के प्राधार पर इसमें एकरूपता लाने की जरूरत है । नेमनल काउंसिल प्राफ एज्केशनल रिसर्च के द्वारा पाठ्यक्रम

तथार किए गए है। हम इसका जबदस्ता किसी पर तो नहीं लाद सकते हैं, लेकिन अलग-अलग राज्यों में यह कोशिश हुई है कि एन०सी०ई०अ:र॰टी० का जो पाठ्यक्रम है और जो पुस्तकों हैं, उनको प्रामाणिक म नकर उन पुस्तकों का ही पढ़ाया जाए। जहां तक बोडंस हैं, अलग-अलग स्टेट्स के बोडं हैं, उनको अधिकार है, अपने अधिकारों के अन्दर वे जो पाठ्यक्रम बनाते हैं, बना सकते हैं। उनसे भी हरदम यह कोशिश की जाती है कि अपने पाठ्यक्रम को वे इसी मापटंड के अंदर रखें।

जहां तक प्रश्न का दूसरा पहलू है, निश्चित रूप से महिलाओं के क्षेत्र में शिक्षा कर प्रसार और विशेषकर के अल्प-संख्यक महिलाओं के लिए शिक्षा के अवसर अंज जो उपलब्ध हैं, उनसे कहीं ज्यादा उनकी अव्ययकता है और इस दिशा में विशेष अभियान राष्ट्रीय शिक्षा नीति में अलग से है और उसके अंतर्गत पूरा प्रयास किया जाएगा, किया जा रहा है कि महिला शिक्षा का स्तर भी और उसकी व्यापकता भी और बढ़ाई जा सके।

Internal Promotion Quota for Kendriya Vidyalaya Teachers

*83. SHRI SARADA MOHANTY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Kendriya Vidyalaya Sangathan has recently decided to raise internal promotion quota for its teachers;
- (b) whether the teachers of various categories have also been made eligible for promotion;
 - (c) if so, the details thereof; and
- (d) whether the decision is being implemented from the 1993-94 acade mic session?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) to (d) Do not arise.

MR CHAIRMAN: First supplements

SHRI SARADA MOHANTY: Mr. Chairman, Sir, I want to know from the hon. Minister whether it is a fact that the Joint Consultative Machinery of the KVS which met on 3rd December, 1992 decided that the internal promotion quota should be raised from the existing 33.3 per cent to 50 per cent and the Chairman has to approve it within one month by tradition. It is said that the file is lying with the Chairman for ratification.

Part (b) of my question is, although four months have passed, why no decision has been taken by the Board of Governors of KVS?

THE MINISTER OF HUMAN RE SOURCE DEVELOPMENT (SHRI ARJUN SINGH): Sir, at this meeting held on 3-12-1992 to which the hon. Member is referring, the JCM took a decision that the issue regarding the departmental increase pro motion quota should be examined as per the guidelines laid down by the Department of Personnel and Train ing and that is what is going on. It

is not A question of my holding up anything

MR. CHAIRMAN: Second supplementary.

SHRI SARADA MOHANTY; Sir, I would like to know when the decision of the JCM is going to be ratified by the Board of Governors of KVS and whether the promotions will be made before the ensuing academic year.

SHRI ARJUN SINGH: Sir, when this examination will be over, only then I can say when this will be implemented.

MR. CHAIRMAN: Shri Satya Prakash Malaviya.

श्री सत्त्र प्रकाश मासवीय : माननीय सभापित जी, मैं जानना चाहता हूं, उत्तर में बताया गया है कि शिक्षकों के लिए ग्रान्तरिक पदीन्नति के कोटे में वृद्धि करने का निर्णाय तो कोई नहीं लिया गया है, लेकिन वर्तमान में इस संबंध में क्या नियम हैं, इसकी जानकारी कृपा करके दें ?

श्री अर्जुन सिंह: शिक्षकों की वर्तमान में स्थिति इस प्रकार है :---

SHRI ARJUN SINGH: Sir according to the existing recruitment rules, the following categories of teachers have educational avenues as per the percentage mentioned against each:

Pr. T. Pr. S.	to to	Head Master T.G.T.	100 %
T. G. T.	to	P.G.T.	33.3% 33.3%
P.G.T.	to	Vice Principal	100%
Vice Principal	te	Principal	33.3%

MR. CHAIRMAN: Shri Shiv Pratap Mishra

SHRI SHIV PRATAP MISHRA: Sir, I would like to know, through you,

from the hon. HRD Minister whether the Government have amended the recruitment and promotion rules for the posts of teachers in the Kendriya Vidyalayas and, if so, under what

circumstances these rules had been modified or amended. I would also like to know whether there was any protest from, the teachers to this effect.

SHRI ARJUN SINGH: Sir, a review conducted by the representatives from various States stressed upon qualified instructors, particularly women.

SHRI SHIV **PRATAP** MISHRA: The Non-formal Education Pro gramme depends upon com munity-appointed instructors and since it is essentially voluntary a work with nominal honorarium, many of them leave for better openings. Under these circumstances, what does the Government propose to do for creating better opportunities to the instructor so that they would not leave their jobs?

SHRI ARJUN SINGH: Sir, I do not have the recruitment rules with me at the moment. I can inform the honourable Member about the recruitment rules later.

MR. CHAIRMAN: Next Question. Mr. Kalmadi.

Measures to improve performance in International Competitions

*84. SHRI SURESH KALMADI: Win the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether it is a fact that in an effort to avoid a fiasco like the 1992 Olympics at the forthcoming Asian Games scheduled for 1994 and other future international events, Government have initiated steps to improve India's performance in international competitions; and
- (b) if so, what are the short-term, medium-term and long-term measures proposed! to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE

DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a) and (b) A Statement is laid on the Table of the Sabha.

Statement

Measures to improve performance in International Competitions

(a) and (b) Government have taken a number of steps to improve standards of our performance in international competitions. These measures include the following: —

Short Term Measures-,

Fifteen priority disciplines have been identified. These are Athletics, Archery, Boxing, Equestrian, Badminton, Hockey, Shooting, Rowing, Swimming, Table Tennis, Kabaddi, Weightlifting, Wrestling, Vollyebal and Yatching.

Meetings with Federations have been held and programems drawn up with respect to identification and selection of probables their specialised training and coaching, international exposure, equipment support and requirement of foreign coaches for their preparations for the Asian Games.

Medium Term Measures,-.

For the medium term improvement of sports, concerted efforts are being made to improve the standard of performance of our juniors by providing them with intensive training. The schemes of Sports Authority of India of adopted schools, Sports Projects Development Areas etc. for grooming talented young children will be further encouraged.

In addition, efforts are being made to establish Sports Academies in select disciplines in coordination with the concerned National Federations, the Public and Private Sector Undertakings and Sports Authority of India.